

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI
IN**

ORIGINAL APPLICATION NO. 100 of 2021

Petitioner : Tribunal on its own motion Suo Motu based on the News item published in The Hindu Newspaper, Chennai Edition Dt.09.04.2021, " Dumping of garbage foiled near Anamalai, trucks Seized".

Versus

Respondent(s) : Chief Secretary to Govt. of Tamil Nadu, & Others

**REPORT FILED BY THE ENVIRONMENTAL ENGINEER, REGIONAL OFFICE,
ERNAKULAM FOR AND ON BEHALF OF THE KERALA STATE POLLUTION
CONTROL BOARD**

Adv.Remma Smrithi.

ADDITIONAL STANDING COUNSEL FOR THE RESPONDENT

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VOLUME 2

Index

Sl.No.	Description	Pages
1	ANNEXURE 12(a) : Copy of the letter to the Government dated 09.03.2022	1-2

Dated this the 19th Day of March 2022

Rema Smrithi, Advocate

ADDITIONAL STANDING COUNSEL FOR THE RESPONDENT

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KERALA STATE POLLUTION CONTROL BOARD

കേരളസംസ്ഥാന മലിനീകരണ നിയന്ത്രണ ബോർഡ്

Pattom P.O., Thiruvananthapuram - 695 004

പട്ടം പി.ഒ., തിരുവനന്തപുരം - 695 004

PCB/HO/SEE-3/ITCELL/150/2022

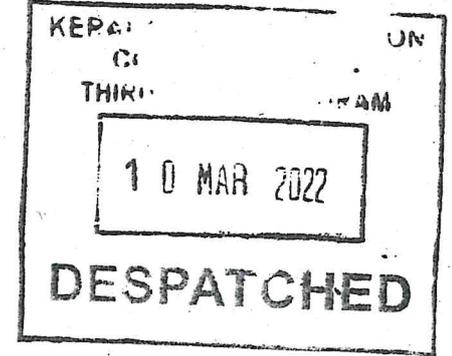
Date: 09/03/2022

From

The Chairman

To

The Additional Chief Secretary,
Environment Department.



Sub: -Permission for installation of a comprehensive waste management tracking system -reg.

Sir,

The Kerala State Pollution Control Board is the official authority in the State to implement the different Waste Management and Handling Rules as specified under the Environment Protection Act, 1986.

Waste Management right from the source of generation to final disposal requires proper tracking to ensure that it does not pollute the environment. Presently the following types of waste are being transported from the State to the final processing centres in and outside the State.

- (i) Biomedical waste
- (ii) Hazardous waste
- (iii) E-waste
- (iv) Scrap
- (v) Battery waste
- (vi) Construction and Demolition Waste
- (vii) Rendering waste (chicken/animal)
- (viii) Plastic

Keeping the waste collection vehicles operating in a safe, timely and efficient manner is a key factor in ensuring proper waste management in the state. At present there is no system to track the movement of such vehicles by the Board.

Installation of GPS tracking devices on the vehicles will help us to keep a watchful eye on the entire waste transport system. It will also enable to identify real time location of these vehicles. This will reduce instances of illegal dumping of wastes which is a matter of serious

concern for the Board. A GPS based Vehicle Tracking Software will aid in proper data collection and visualization mechanism for effective policy and decision making by the Board. Hence, the Board is proposing to implement a system to track waste movement.

The proposed system provides the following.

- 1) Responsive Web Application/Mobile app for Pollution Control Board & Waste generator
- 2) Android App for driver
- 3) Consignment Tracking
- 4) Bar coding
- 5) Alerts
- 6) Weight capture at delivery location and destination
- 7) Report generation

The implementation of the system gives an organized approach in monitoring of waste movement in the State and preparation of reports. It will also be beneficial in tracking the culprit in case of complaints on illegal dumping of waste.

Kindly accord sanction to the Board for implementing the system as it will be a major step in successful compliance monitoring by the Board. A concept note in this regard prepared by M/s. Uralungal Labour Contract Co-operation Society Ltd is attached herewith for reference.

As M/s. Uralungal Labour Contract Co-operation Society Ltd is a Govt approved Total Service Provider, kindly inform whether the work can be awarded to them.

Yours faithfully



CHAIRMAN

e/c